

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1252  
ANSWERED ON 30/07/2024**

**REVISION OF NSAP**

**1252 Shri Pradyut Bordoloi:**

**Dr. D Ravi Kumar:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the coverage cap for the National Social Assistance Programme (NSAP) has been revised earlier, if so, the details thereof along with the plans for its revision;**
- (b) the details of States that are running social security pension schemes for the elderly, widows, single women and persons with disabilities to extend the benefits of NSAP to more people, State-wise;**
- (c) the number of pensioners supported by State Government social security pension schemes (such as Madhu Babu Pension Yojana in Odisha) excluding data from the NSAP portal, State-wise;**
- (d) the details of Union Government's contribution to the NSAP compared to State contributions from 2017 to 2024;**
- (e) whether the Government plans to address the issues highlighted by the CAG 2023 performance audit of the NSAP, particularly regarding poor coverage, delayed payments and the challenges faced by pensioners with direct benefit transfers and Aadhaar-based payment systems; and**
- (f) the time by which the state pension portals be integrated with the NSAP portal, which provides outdated information?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

- (a) Yes. Details of earlier revisions in coverage cap under NSAP is given in Annexure-I. At present, there is no proposal to further revise the coverage cap.**

**(b) to (c) States/UTs are providing top up amount of pension assistance beyond the rate of assistance provided under NSAP. In addition, various State Governments are implementing different social security pension schemes from their own resources such as MadhuBabu Pension Yojana in Odisha. As per information collected from States/ UTs, around 5.86 core additional beneficiaries are covered by States/UTs through their pension schemes. State-wise details is given in Annexure-II**

**(d) NSAP is a 100% funded Centrally Sponsored Scheme (CSS) and there is no state share. States are providing top-up on the rate of assistance provided under NSAP. Further, if there are more deserving beneficiaries beyond the number of beneficiaries covered under NSAP, the States/ UTs have the option to give them pension from their own resources. Details of rate of assistance under NSAP and top up amount provided by States/UTs is given in Annexure-III.**

**(e) Observations of the C&AG on performance audit of NSAP have been shared with States/UTs for redressal/ compliance. Based on the report received from States/UTs, responses on the observations were formulated. The recommendations of C&AG contained in Report No.10 of 2023 have already been taken into consideration by Public Accounts Committee in its 142<sup>nd</sup>Report. As informed by C&AG, since PAC have given their Report on the audit report, the paras of C&AG Report No.10 of 2023 have been considered as 'settled'.**

**(f) A total of 18 States/UTs are using NSAP-PPS for disbursement of pension under NSAP. Further, 14 States/UTs using their own portal are providing transaction details to NSAP-PPS through web integration. However, all such States/UTs and the States/UTs presently having no MIS system, have been advised to use only NSAP-PPS for disbursement of pension under NSAP.**

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**Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 1252 due for answer on 30.07.2024**

**Annexure-I**

**Details of scheme-wise revision in ceiling of beneficiaries under NSAP schemes**

<b>Year</b>	<b>Scheme/Component</b>	<b>No of beneficiaries</b>
<b>1995</b>	<b>National Old age Pension Scheme (NOAPS)</b>	<b>53,35,600</b>
	<b>National Family Benefit Scheme(NFBS)</b>	<b>4,54,900</b>
	<b>National Maternity Benefit Scheme( NMBS)</b>	<b>45,51,400</b>
	<b>Total</b>	<b>1,03,41,900</b>
<b>2009</b>	<b>National Old age Pension Scheme (NOAPS)</b>	<b>53,35,600</b>
	<b>National Family Benefit Scheme(NFBS)</b>	<b>4,54,900</b>
	<b>National Maternity Benefit Scheme( NMBS)</b>	<b>45,51,400</b>
	<b>National Widow Pension Scheme (NWPS)</b>	<b>54,80,000</b>
	<b>National Disability Pension Scheme (NDPS)</b>	<b>15,65,000</b>
	<b>Total</b>	<b>1,73,86,900</b>
<b>2011-12</b>	<b>National Old age Pension Scheme (NOAPS)</b>	<b>2,21,17,493</b>

	<b>National Widow Pension Scheme (NWPS)</b>	<b>65,73,323</b>
	<b>National Disability Pension Scheme (NDPS)</b>	<b>10,58,651</b>
	<b>National Family Benefit Scheme (NFBS)</b>	<b>3,58,840</b>
	<b>Annapurna</b>	<b>8,31,642</b>
	<b>Total</b>	<b>3,09,39,949</b>
<b>2022</b>	<b>National Old age Pension Scheme (NOAPS)</b>	<b>2,21,30,687</b>
	<b>National Widow Pension Scheme (NWPS)</b>	<b>67,35,826</b>
	<b>National Disability Pension Scheme (NDPS)</b>	<b>8,81,394</b>
	<b>National Family Benefit Scheme (NFBS)</b>	<b>3,58,840</b>
	<b>Annapurna</b>	<b>8,31,642</b>
	<b>Total</b>	<b>3,09,38,389</b>

**Annexure referred to in reply to part (b) to (c) of Lok Sabha Unstarred Q. No. 1252 due for answer on 30.07.2024**

**Annexure-II**

**State/UT-wise additional old age, widow and divyang beneficiaries**

<b>Sl</b>	<b>State/UT</b>	<b>Old Age</b>	<b>Widows</b>	<b>Disabled</b>	<b>Total</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>678736</b>	<b>253832</b>	<b>28412</b>	<b>960980</b>
<b>2</b>	<b>Bihar</b>	<b>3915991</b>	<b>679059</b>	<b>820410</b>	<b>5415460</b>
<b>3</b>	<b>Chhattisgarh</b>	<b>653006</b>	<b>401406</b>	<b>132056</b>	<b>1186468</b>
<b>4</b>	<b>Goa</b>	<b>78112</b>	<b>32598</b>	<b>15092</b>	<b>125802</b>
<b>5</b>	<b>Gujarat</b>	<b>148817</b>	<b>893605</b>	<b>71893</b>	<b>1114315</b>
<b>6</b>	<b>Haryana</b>	<b>1527417</b>	<b>693851</b>	<b>166463</b>	<b>2387731</b>
<b>7</b>	<b>Himachal Pradesh</b>	<b>430085</b>	<b>109959</b>	<b>70061</b>	<b>610105</b>
<b>8</b>	<b>Jharkhand</b>	<b>1435922</b>	<b>401631</b>	<b>245394</b>	<b>2082947</b>
<b>9</b>	<b>Karnataka</b>	<b>3982109</b>	<b>1473556</b>	<b>911679</b>	<b>6367344</b>
<b>10</b>	<b>Kerala</b>	<b>2750224</b>	<b>1226519</b>	<b>375526</b>	<b>4352269</b>
<b>11</b>	<b>Madhya Pradesh</b>	<b>841470</b>	<b>410099</b>	<b>15361</b>	<b>1266930</b>
<b>12</b>	<b>Maharashtra</b>	<b>2680443</b>	<b>828516</b>	<b>358688</b>	<b>3867647</b>
<b>13</b>	<b>Odisha</b>	<b>1591369</b>	<b>63143</b>	<b>0</b>	<b>1654512</b>
<b>14</b>	<b>Punjab</b>	<b>2126951</b>	<b>584756</b>	<b>248061</b>	<b>2959768</b>
<b>15</b>	<b>Rajasthan</b>	<b>4821144</b>	<b>1777062</b>	<b>597194</b>	<b>7195400</b>
<b>16</b>	<b>Tamil Nadu</b>	<b>263975</b>	<b>612175</b>	<b>399547</b>	<b>1275697</b>
<b>17</b>	<b>Telangana</b>	<b>1170705</b>	<b>1585088</b>	<b>499442</b>	<b>3255235</b>
<b>18</b>	<b>Uttar Pradesh</b>	<b>1078133</b>	<b>2521668</b>	<b>833603</b>	<b>4433404</b>
<b>19</b>	<b>Uttarakhand</b>	<b>288982</b>	<b>173205</b>	<b>83207</b>	<b>545394</b>
<b>20</b>	<b>West Bengal</b>	<b>1689657</b>	<b>1500564</b>	<b>654804</b>	<b>3845025</b>
<b>NE States</b>					
<b>21</b>	<b>Arunachal Pradesh</b>	<b>48722</b>	<b>7168</b>	<b>3435</b>	<b>59325</b>
<b>22</b>	<b>Assam</b>	<b>1271315</b>	<b>199756</b>	<b>129812</b>	<b>1600883</b>
<b>23</b>	<b>Manipur</b>	<b>83945</b>	<b>10346</b>	<b>8111</b>	<b>102402</b>
<b>24</b>	<b>Meghalaya</b>	<b>65771</b>	<b>36222</b>	<b>14237</b>	<b>116230</b>
<b>25</b>	<b>Mizoram</b>	<b>0</b>	<b>0</b>	<b>200</b>	<b>200</b>

<b>26</b>	<b>Nagaland</b>	<b>1890</b>	<b>2460</b>	<b>3550</b>	<b>7900</b>
<b>27</b>	<b>Sikkim</b>	<b>5674</b>	<b>1311</b>	<b>521</b>	<b>7506</b>
<b>28</b>	<b>Tripura</b>	<b>37377</b>	<b>66921</b>	<b>13075</b>	<b>117373</b>
<b>Union Territories</b>					
<b>29</b>	<b>A&amp;N Islands</b>	<b>14696</b>	<b>6438</b>	<b>3718</b>	<b>24852</b>
<b>30</b>	<b>Chandigarh</b>	<b>8889</b>	<b>8358</b>	<b>4496</b>	<b>21743</b>
<b>31</b>	<b>D&amp;N Haveli and D&amp;D</b>	<b>13753</b>	<b>3751</b>	<b>573</b>	<b>18077</b>
<b>32</b>	<b>NCT Delhi</b>	<b>296697</b>	<b>263639</b>	<b>108469</b>	<b>668805</b>
<b>33</b>	<b>J&amp;K</b>	<b>546140</b>	<b>170903</b>	<b>187456</b>	<b>904499</b>
<b>34</b>	<b>Ladakh</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>35</b>	<b>Lakshadweep</b>	<b>931</b>	<b>415</b>	<b>549</b>	<b>1895</b>
<b>36</b>	<b>Puducherry</b>	<b>116082</b>	<b>14267</b>	<b>0</b>	<b>130349</b>
<b>TOTAL</b>		<b>34665130</b>	<b>17014247</b>	<b>7005095</b>	<b>58684472</b>

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Q. No. 1252 due for answer on 30.07.2024

Annexure-III

Details of rate of assistance under NSAP and top up amount (in Rupees) provided by States/UTs

S. No.	State/UTs	IGNOAPS						IGNWPS			IGNDPS		
		60-79 years			80 years and above								
		Central Govt.	State Govt.	Total	Central Govt.	State Govt.	Total	Central Govt.	State Govt.	Total	Central Govt.	State Govt.	Total
1	Andhra Pradesh	200	2550	2750	500	2250	2750	300	2450	2750	300	2700	3000
2	Arunachal Pradesh	200	1300	1500	500	1500	2000	300	1700	2000	300	1700	2000
3	Assam	200	50	250	500	50	550	300	0	300	300	0	300
4	A & N Island	200	1800	2000	500		500	300	1700	2000	300	1700	2000
5	Bihar	200	200	400	500	0	500	300	100	400	300	100	400
6	Chandigarh	200	1000	1200	500	1000	1500	300	1000	1300	300	1000	1300
7	Chhattisgarh	200	150	350	500	150	650	300	50	350	300	200	500
8	Delhi	200	1800 - 2300	2000 - 2500	500	2000	2500	300	2200	2500	300	2200	2500
9	D&N Haveli	200	800	1000	500	500	1000	300	2500	2800	300	700	1000
	Daman & Diu	200	800	1000	500	-	500	300	950	1250	300	700	1000
10	Goa	200	0	200	500	0	500	300	0	300	300	0	300
11	Gujarat	200	800	1000	500	750	1250	300	950	1250	300	700	1000
12	Haryana	200	2500	2700	500	2500	3000	300	700	1000	300	2500	2800
13	Himachal Pradesh	200	1500	1700	500	1200	1700	300	850 to 1400	1150 & 1700	300	1400	1700
14	J&K	200	800	1000	500	500	1000	300	700	1000	300	700	1000
15	Jharkhand	200	800	1000	500	500	1000	300	700	1000	300	700	1000

16	Karnataka	20 0	400- 1000	600- 1200	500	700	1200	300	500	800	300	1100	1400
17	Kerala	20 0	1400	1600	500	1100	1600	300	1300	1600	300	1300	1600
18	Lakshadweep	20 0	800	1000	500	500	1000	300	300	600	300	700	1000
19	Madhya Pradesh	20 0	400	600	500	100	600	300	400	700	300	300	600
20	Maharashtra	20 0	800	1000	500	500	1000	300	700	1000	300	700	1000
21	Manipur	20 0	-	200	500	-	500	300	200	500	300	200	500
22	Meghalaya	20 0	550	750	500	300	800	300	450	750	300	450	750
23	Mizoram	20 0	100	300	500	100	600	300	100	400	300	100	400
24	Nagaland	20 0	0	200	500	0	500	300	0	300	300	0	300
25	Odisha	20 0	300	500	500	200	700	300	300	600	300	400	700
26	Punjab	20 0	1500	1700	500	1500	2000	300	1500	1800	300	1500	1800
27	Puducherry	20 0	2300	2500	500	3000	3500	300	1700- 2200	2000  2500	300	3200	3500
28	Rajasthan	20 0	800	1000	500	500	1000	300	450- 1200	750- 1500	300	450-950	750-1250
29	Sikkim	20 0	1300 - 1800	1500  200 0	500	2000	2500	300	1700	2000	300	1700	2000
30	Tamil Nadu	20 0	800	1000	500	500	1000	300	700	1000	300	700	1000
31	Telangana	20 0	1816	2016	500	1516	2016	300	1716	2016	300	2716	3016
32	Tripura	20 0	1800	2000	500	1500	2000	300	1700	2000	300	1700	2000
33	Uttarakhand	20 0	1300	1500	500	1000	1500	300	1200	1500	300	1200	1500
34	Uttar Pradesh	20 0	800	1000	500	500	1000	300	700	1000	300	700	1000
35	West Bengal	20 0	800	1000	500	500	1000	300	700	1000	300	700	1000
36	Ladakh	20 0	800	1000	500	500	1000	300	700	1000	300	700	1000

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